

GOVERNMENT OF INDIA
MINISTRY OF INFORMATION & BROADCASTING
LOK SABHA
UNSTARRED QUESTION NO. 2277
TO BE ANSWERED ON 12.03.2025

STRATEGY FOR ARTIFICIAL INTELLIGENCE

2277. DR. D RAVI KUMAR:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the steps taken by the Government to formulate a clear national strategy for Artificial Intelligence (AI) development that ensures accountability, safety and fairness while prioritizing human rights and privacy;

(b) the manner in which the Government plans to ensure that the proposed AI Safety Institute adopts a human rights-based approach with a focus on openness, innovation and inclusivity while safeguarding people's data and privacy;

(c) the measures being considered to strengthen data protection and cyber security regulations to prevent misuse including providing citizens with the right to opt out of their data being used for training AI models given the reliance of AI on personal data; and

(d) the manner in which the Government is likely to address concerns about the use of AI in automated decision-making especially in sensitive areas like policing, access to essential services and elections while ensuring that AI regulations do not suppress free speech or innovation?

ANSWER

THE MINISTER OF STATE FOR INFORMATION AND BROADCASTING; AND PARLIAMENTARY AFFAIRS

(DR. L MURUGAN):

(a) to (d): Ministry of Electronics and Information Technology (MeiTY) has informed that the Government is committed to ensures accountability, safety, and fairness while upholding human rights and privacy. This strategy includes robust regulatory frameworks, transparent AI governance, and independent oversight mechanisms to prevent bias, discrimination, and misuse. Government has published the National Strategy for Artificial Intelligence (NSAI) in June 2018. The NSAI emphasizes the potential of AI to solve social challenges faced by its citizens in areas such agriculture, health, education, Smart Cities and Infrastructure and Smart Mobility and Transportation etc.

Further, the Government has approved the IndiaAI Mission as a comprehensive programme for leveraging transformative technologies to foster inclusion, innovation and adoption for social impact as well as to make India a global leader in the AI space and ensure responsible and transformational use of AI for all. The 'Safe and Trusted AI' pillar under the Mission emphasizes the need for responsible AI development, deployment and adoption and enables implementation of 'Responsible AI Projects' which include development of indigenous tools and frameworks, self assessment checklists for innovators and other guidelines and governance frameworks.

The Digital Personal Data Protection Act, 2023 has been enacted on 11th August, 2023 which casts obligations on Data Fiduciaries to safeguard digital personal data, holding them accountable, while also ensuring the rights and duties of Data Principals.
